

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1085 of 2019

IN THE MATTER OF:

Deepak Vegpro Pvt. Ltd.

...Appellant

Versus

Shree Hari Agro Industries Ltd.

...Respondent

For Appellant:

**Shri S. Ganesh, Sr. Advocate with Shri Narendera
N. Sharma, Ms. Anindita Saha and Shri Pravesh
Khyalia, Advocates**

For Respondent:

**Shri Ratnank Banerji, Sr. Advocate with Shri P.K.
Jewrajka and Ms. Pooja Jewrajka, Advocates**

ORDER

30.01.2020 Heard Counsel for the Appellant and Respondent. Parties may prepare brief written submissions not more than 3 pages giving links of documents in the files with page numbers to which the Counsel wants to refer and rely, in the course of the arguments.

List the Appeal 'for admission (after Notice)' on 10.02.2020 at 12.00 Noon.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md